<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Friday, 25th April 2025 :**

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The Division Bench comprising of the **Hon'ble Shri Justice A.S. Chandurkar and the Hon'ble Shri Justice M.M. Sathaye** will be available for judicial work **in the Morning Session only**. The urgent mentioning and placing of matters, if any, will be allowed in the **Morning Session**.

<u>ΙΙ</u>

The Division Bench comprising of the **Hon'ble Shri Justice A.S. Chandurkar and the Hon'ble Shri Justice Rajesh Patil** will sit in **Court Room No.49** at **2.30 p.m.** as per the Board to be notified separately.

III

The **Single Bench** presided over by the **Hon'ble Shri Justice Rajesh Patil** will take up His Lordship's extant judicial assignment in the **Morning Session**.

Dated this 21st day of April, 2025.

By Order

sd/-(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.